

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
AQUAGEL CHEMICALS (BHAVNAGAR) PRIVATE LIMITED

1.	Name of Corporate Person	Aquagel Chemicals (Bhavnagar) Private Limited
2.	Date of Incorporation of Corporate Person	14.05.2012
3.	Authority under which Corporate Person is incorporated/registered	Roc-Ahmedabad, Gujarat Incorporated under the provision of Companies Act, 1956
4.	Corporate Identity Number/Limited Liability Identity number of Corporate Person	U24200GJ2012PTC070324
5.	Address of the registered office and principal office (if any) of Corporate Person	Plot No 147, GIDC Estate, Vil- Vartej, Bhavnagar, Gujarat- 364 060
6.	Liquidation commencement date of Corporate Person	29.01.2025
7.	Name, Address, Email Address, Telephone Number and the registration number of the liquidator	Ravi Kapoor 402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad-380 006 E-mail; ravi@ravics.com Telephone No: 079 26420336/7/9 IP Registration Number: IBBI/IPA-002/IP-N00121/2017-18/10290
8.	Last date for submission of claims	28.02.2025

Notice is hereby given that the Aquagel Chemicals (Bhavnagar) Private Limited has commenced voluntary liquidation on 29th January 2025.

The stakeholders of Aquagel Chemicals (Bhavnagar) Private Limited are hereby called upon to submit a proof of their claims, on or before 28th February 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ravi Kapoor
Liquidator for
Aquagel Chemicals (Bhavnagar) Private Limited
(Under Voluntary Liquidation)
IP Registration Number:
IBBI/IPA-002/IP-N00121/2017-18/10290

Date: 29.01.2025
Place: Ahmedabad